

## Veenadeepak Vs State

**Court:** Madras High Court

**Date of Decision:** March 28, 2024

**Acts Referred:** Narcotic Drugs And Psychotropic Substances Act, 1985 â€” Section 8(c), 20(b)(ii)(A)  
Tamil Nadu Prohibition Act, 1937 â€” Section 4(1)(a), 4(1A)(ii)

**Hon'ble Judges:** C.V.Karthikeyan, J

**Bench:** Single Bench

**Advocate:** B.Sundarapandiyan, L.Baskaran

### Judgement